

(d) and (e). No, Sir. 328 posts of clerks were lying vacant on 31st December, 1984 and 240 on 31st March, 1985. Some of these posts are to be filled by SC/ST candidates & for the remaining, a departmental test is proposed to be held shortly.

Cyclone Deaths

2989. SHRI RAM PUJAN PATEL : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the number of cyclone deaths reported in the country during the last two years ; and

(b) steps Government propose to take in future to save the people in cyclone affected areas ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) Information with regard to the number of deaths caused exclusively due to cyclones in the country is not available. However, as per the reports of the States/Union Territories, the total number of deaths caused due to floods/cyclones in the country during 1983 and 1984 were, 2377 and 1577 respectively.

(b) The Government have taken a number of steps for cyclone warning and protection of the people from cyclones, some of which are indicated below :—

- (i) The Indian Meteorological Department has a two stage warning system.
- (ii) There are three area cyclone warning centres at Calcutta, Madras and Bombay and two cyclone warning centres at Bhubaneswar and Visakhapatnam for issuing the cyclone warning to coastal population through All India Radio, State Government Officials, Port Trusts and other agencies.
- (iii) There are eight cyclone detection radars at Calcutta, Paradip, Visakhapatnam, Machilipatnam, Madras, Karaikal, Bombay and Goa.

(iv) A number of cyclone shelters have been set up in the cyclone affected areas.

In addition, a new scheme known as Disaster Warning Service using INSAT Communication System is being currently introduced to warn the coastal population directly in the event of a cyclone, initially along the North Tamil-Nadu and South Andhra Coasts. Two additional cyclone detection radars are proposed to be installed on the West Coast at Bhuj and Cochin. A number of automatic weather recording equipment known as Data Collection Platforms over the coastal and sea areas around India are being set up in the near future.

Misuse Charges Claimed from the Bhartiya Kala Kendra

2990. SHRI D. P. YADAV : Will the Minister of WORKS AND HOUSING be pleased to refer to reply given to Unstarred Question No. 2373 on 12 March, 1984 regarding misuse charges claimed from the Bhartiya Kala Kendra and state :

(a) details of the misuse during the period 17 February, 1978 to 23 February, 1983 for which a sum of Rs. 12040 has been claimed from the Bhartiya Kala Kendra ;

(b) the basis on which the amount of Rs. 31,555.05 has been arrived at ;

(c) the progress made in the recovery of Rs. 10,91,103 which were claimed from the Gandharva Mahavidyalaya as early as 5 June 1984 ; and

(d) whether misuse charges from similar other cultural organisations will also be claimed on the same basis on which they have been claimed from the Bhartiya Kala Kendra ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) The misuse charges have been claimed for renting out the 1st floor of Bhartiya Kala Kendra to Kathak Kendra Institution.

(b) On the basis of 10% of the gross rent being received by the Bhartiya Kala Kendra.